

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-20/2003(Pt.)/12460/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,

Smti. Indira Barman,
District & Sessions Judge,
Kamrup (M), Guwahati.

Dated Guwahati, the rd 22 December, 2023.

Sub:- **Civil vacation.**

Ref:- Your letter No.DJK/Esstt./15410, dated 12.12.2023.

Madam,

With reference to the above, I am directed to inform you that you have been allowed to avail the **Winter vacation from 23.12.2023 to 31.12.2023**. The next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-20/2003(Pt.)/12461-12462/A, dated , 22-12-23

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
- ✓ 2. The Project Manager, Gauhati High Court.

Sd/-

JT. REGISTRAR (VIGILANCE)

[Signature]